

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Third LOK SABHA

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
EIGHTY-SECOND REPORT**

(Third Lok Sabha)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Eighty-second Report.

2. The Committee met on the 21st March, 1966 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 25th March, 1966.

3. The Members whose resolutions had been included in the List of Business for the 25th March, 1966 had been invited to present their views on the resolutions before the Committee. Sarvashri H. N. Mukerjee, Vishram Prasad and M. L. Dwivedi (who is also a member of the Committee) attended the sitting.

4. The Committee recommend the allocation of time as follows:—

- | | |
|---|-----------|
| (1) Resolution regarding Agreement reached with international fertilizer manufacturers. | 1½ hours. |
| (2) Resolution regarding Proclamation of Emergency. | 2 hours. |
| (3) Resolution regarding Representation of Scheduled Castes and Scheduled Tribes in Services. | 1½ hours. |
| (4) Resolution regarding Control on essential commodities. | 1½ hours. |

NEW DELHI;

March 21, 1966.

Phalguna 30, 1887 (Saka).

S. V. KRISHNAMOORTHY RAO,

Chairman,

Committee on Private Members'
Bills and Resolutions.